

(d) The Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises submitted application for impleadment in the matter of Vardhman Kaushik and Ors vs. UOI and Ors [OA No. 21 of 2014, 95 of 2015 and 303 of 2015] before the Hon'ble National Green Tribunal on 28th May, 2016 with the request Hon'ble Tribunal may not apply any restrictions on sale and registration of new vehicles, which are complying with the Statutory emission norms irrespective of fuel used, in any city.

Setting up of industries to counter unemployment

†1052. SHRI RAM NATH THAKUR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government plans to set up heavy as well as small industries in view of the rising number of unemployed people in the country;

(b) if so, the details thereof; and

(c) the number of places where these industries are going to be established and the number of unemployed persons likely to get jobs in these industries, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO): (a) to (c) Industry is a State subject, hence no centralized data regarding setting up of heavy/small industries for unemployed people is maintained in the Department of Heavy Industry (DHI). The role of DHI is confined to the administration of Central Public Sector Enterprises (CPSEs) and Sectors under its administrative control.

Automotive Mission Plan, 2016-26

1053. SHRI A. K. SELVARAJ: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Government is considering to bring in an Automotive Mission Plan, 2016-26 which envisages creation of an additional 50 million jobs;

(b) whether the Automotive Mission Plan, 2016-26 aims to put India's automobile industry in the league of top three nations in engineering, manufacturing and export of vehicles and auto components;

(c) whether Government is extending the national Automotive Mission Plan to 2026; and

† Original notice of the question was received in Hindi.